

CORRIGENDUM TO PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF SECUNDERABAD HEALTH CARE LIMITED (SHCL)

(Regd. Off.: 22-A/1, Phase-II, APIIC Colony, Jeedimetla, Hyderabad-500 055)

Further to the Public Announcement dated March 22, 2006 issued by Ashika Capital Limited (hereinafter referred to as "Manager to the Offer"), to the Shareholders of SHCL for and on behalf of Mr. Medasani Munisekhar (hereinafter referred to as "Acquirer") the shareholders are requested to kindly note the following:

- a) The total number of shares to be acquired under Open Offer has been revised to 7,12,000 Equity Shares in place of 6,44,900 fully paid-up shares and 67,100 partly paid-up shares.
- b) The value of Escrow Account have been increased to Rs. 8,05,000/- (Rupees Eight Lakhs and Five Thousand only) which is being more than 25% of the total consideration payable of Rs. 32,04,000/-.
- c) The schedule of activities pertaining to the Offer is as under:

Activities	Original Date & Day	Revised Date & Day
Public Announcement	March 22, 2006 (Wednesday)	March 22, 2006 (Wednesday)
Specified Date (for the purpose of determining the name of shareholders to whom the Letter of Offer will be sent)	March 24, 2006 (Friday)	March 24, 2006 (Friday)
Last Date for a Competitive Bid, if any	April 12, 2006 (Wednesday)	April 12, 2006 (Wednesday)
Date by which the Letter Of Offer to be Despatched to shareholders	May 4, 2006 (Thursday)	May 9, 2006 (Tuesday)
Date of Opening of the Offer	May 11, 2006 (Thursday)	May 15, 2006 (Monday)
Last date for revising the Offer Price/ Number of Shares	May 19, 2006 (Friday)	May 25, 2006 (Thursday)
Last date for Withdrawal of Acceptance by Shareholders	May 25, 2006 (Thursday)	May 31, 2006 (Wednesday)
Date of Closing of the Offer	May 30, 2006 (Tuesday)	June 3, 2006 (Saturday)
Date by which communicating rejection/ acceptance and despatch of Cheques/ Demand Drafts towards payment of consideration to be completed	June 14, 2006 (Wednesday)	June 17, 2006 (Saturday)

This Corrigendum to Public Announcement shall be available on SEBI website at www.sebi.gov.in.

The Acquirer accepts full responsibility for the information contained in this Public Announcement and also for the obligations of Acquirers laid down in SEBI (SAST) Regulations 1997 and subsequent amendments thereof.



Issued by Manager to the Offer on behalf of Acquirer:

ASHIKA CAPITAL LIMITED

1008, 10th Floor, Raheja Centre,
214, Nariman Point, MUMBAI-400021.

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E-Mail: ashika_mumbai@rediffmail.com

Contact Person: Mr. Rajendra Kanoongo

Place: Hyderabad
Date: May 4, 2006